

ITEM NO.9

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Cr1.) No. 7934/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

AMAR SINGH & ANR.

Respondent(s)

Date :19-08-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
[IN CHAMBER]

For Petitioner(s) Mr. Ankit Goel, AOR
Ms. Ankita Prakash, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for
and is granted one more final opportunity to serve
unserved respondents within four weeks.

[CHARANJEET KAUR]
A.R. -CUM-P.S.

[RAJINDER KAUR]
COURT MASTER